

ITEM NO.30

COURT NO.13

SECTION II-C

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No(s). 16539/2025

[Arising out of impugned judgment and order dated 03-10-2025 in WPCR No. 1000/2025 passed by the High Court of Judicature at Madras]

TAMILAGA VETTRI KAZHAGAM

Petitioner(s)

VERSUS

P.H. DINESH & ORS.

Respondent(s)

[ONLY IA NO. 187811/2026 IN SLP(Crl) No. 16539/2025 IS LISTED UNDER THIS ITEM.]

IA No. 187811/2026 - INTERVENTION/IMPLEADMENT/DIRECTION

Date : 07-07-2026 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.V. VISWANATHAN
HON'BLE MR. JUSTICE ALOK ARADHE
(PARTIAL COURT WORKING DAYS BENCH)

For Parties

Mr. Neeraj Kishan Kaul, Sr. Adv. (through VC)
Dr. Menaka Guruswamy, Sr. Adv.
Mr. Shadan Farasat, Sr. Adv.
Mr. Pranjal Agarwal, Adv.
Ms. Dixita Gohil, Adv.
Mr. Yash S. Vijay, AOR
Mr. Toshiv Goyal, Adv.
Mr. Varun Tyagi, Adv.
Mr. Shikhar Aggarwal, Adv.
Mr. Joshua Tom Thomas, Adv.
Mr. Anmol Gupta, Adv.
Ms. Shashwati Parhi, Adv.
Mr. Arkaprava Das, Adv.
Mr. Mahendhran T, Adv.
Mr. Anand S, Adv.
Mr. Selvam P, Adv.
Mr. Ronak R, Adv.
Mr. Shase R, Adv.

Mr. Balaji Srinivasan, Adv.(through VC)*

Mr. John Mathew, AOR

Mr. Prashanto Chandra Sen, AAG/Sr. Adv.

Ms. Vrinda Bhandari, AOR
 Ms. Vanshita Gupta, Adv.
 Ms. Rajlakhmi Singh, Adv.
 Mr. Bharathimohan M., Adv.

Mr. Deepayan Mandal, AOR
 Mr. Naman Varma, Adv.
 Mr. Mridul Bansal, Adv.
 Mr. Monu, Adv.

Mr. Ranjit Kumar, Sr. Adv.
 Mr. Huzefa Aziz Ahmadi, Sr. Adv.
 Mr. Ashray Chopra, Adv.
 Ms. Rashmi Singh, Adv.
 Mr. Ankit Sharma, Adv.
 Mr. Mridul Gupta, Adv.
 Ms. Anuradha Arputham, AOR

Mr. Pradeep Kumar Rai, Sr. Adv.
 Ms. Modoyia Kayina, Adv.
 Mr. Vinay Kumar Rai, Adv.
 Mrs. Rajshree Rai, Adv.
 Mr. Devi Prasad Semwal, Adv.
 Mr. Paras Chauhan, Adv.
 M/S R And R Law Associates, AOR

UPON hearing the counsel the Court made the following
 O R D E R

IA NO. 187811/2026 in SLP(Crl) No. 16539/2025

1. Heard Mr. Ranjit Kumar, learned Senior Counsel appearing for the applicant(s).
2. Learned Senior Counsel for the applicant(s) seeks leave to withdraw this application to pursue such other remedies as may be available to the applicant(s).
3. We dismiss IA No. 187811/2026 as withdrawn on the above terms.

(NIRMALA NEGI)
 ASTT. REGISTRAR-cum-PS
 *appearance not given

(MANOJ KUMAR)
 COURT MASTER (NSH)